

IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :06-07-2026

Date : 06.07.2026

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Se
46982/2026	06.07.2026	CRLA-124/2026	B.K.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-09-29		(S No
46983/2026	06.07.2026	CRLA-1125/2024	D.MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-09-30		(S No
46994/2026	06.07.2026	CRLMC-941/2026	B.K.PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30		(S No
46996/2026	06.07.2026	WP (C) - 19719/2026	U.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-01	WRIT BRANCH-7	(S No
46997/2026	06.07.2026	WP (C) - 19661/2026	S. K. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-02	WRIT BRANCH-8	(S No 43
47005/2026	06.07.2026	WA-440/2026	I.PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-06		(S No 43
47007/2026	06.07.2026	MACA-480/2022	S.SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-03	MISC. APPEAL SEC.	(S No
47008/2026	06.07.2026	MACA-480/2022	M.MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-03	MISC. APPEAL SEC.	(S No
47012/2026	06.07.2026	WP (C) - 19280/2026	R.K.BISOI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-01	WRIT BRANCH-4	(S No 58
47013/2026	06.07.2026	WP (C) - 19060/2026	S.C.D.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-7	(S No 48
47016/2026	06.07.2026	CRLREV-365/2014	CR NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-02	CRIMINAL REVISION	(S No
47018/2026	06.07.2026	CRLREV-360/2026	S.DASH	C.O.	COURT NO. 17	Order Dtd. 2026-07-20		(S No
47020/2026	06.07.2026	CRLREV-392/2026	J.RATH	C.O.	COURT NO. 17	Order Dtd. 2026-07-07		(S No
47021/2026	06.07.2026	CRLREV-426/2026	G.D.MALLICK	C.O.	COURT NO. 17	Order Dtd. 2026-08-04		(S No
47022/2026	06.07.2026	CRLMC-1995/2026	M.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2026-07-02		(S No
47023/2026	06.07.2026	CRLMC-1087/2026	S.BARIK	C.O.	COURT NO. 6	Order Dtd. 2026-09-08		(S No
47024/2026	06.07.2026	CRLA-	P.K.LENKA	C.O.	COURT NO.	Order Dtd. 2026-09-	CRIMINAL	(S

		1263/2025			2 OLD	23	APPEAL	No
47025/2026	06.07.2026	CRLMC-2034/2026	L.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-07-27		(S No 10
47026/2026	06.07.2026	CRLMC-3776/2025	S.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-20		(S No 10
47027/2026	06.07.2026	CRLMC-1996/2026	B.B.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-02		(S No 10
47028/2026	06.07.2026	CRLMC-2023/2026	G.SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-03		(S No 10
47029/2026	06.07.2026	TRP (C) - 187/2026	S.MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2026-08-03		(S No 10
47030/2026	06.07.2026	CMP-961/2026	S.S.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 10
47031/2026	06.07.2026	CMP-1025/2026	K.C.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 10
47032/2026	06.07.2026	CMP-1029/2026	S.MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 10
47033/2026	06.07.2026	CMP-600/2026	L.D.SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 10
47034/2026	06.07.2026	MACA-538/2025	K.C.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-03		(S No 10
47035/2026	06.07.2026	MACA-711/2025	A.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-03		(S No 10
47037/2026	06.07.2026	WP (C) - 19363/2026	M.R.BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-07-14		(S No 10
47038/2026	06.07.2026	ABLAPL-5824/2026	SAROJ KUMAR DASH	C.O.	COURT NO. 17	Order Dtd. 2026-07-03		(S No 10
47039/2026	06.07.2026	WP (C) - 19131/2026	S.R.SINHA	C.O.	COURT NO. 1	Order Dtd. 2026-07-27		(S No 10
47040/2026	06.07.2026	CRP-17/2026	S.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-07-01	CIVIL REVISION	(S No
47042/2026	06.07.2026	WP (C) - 19210/2026	G.D.MALLICK	C.O.	COURT NO. 1	Order Dtd. 2026-06-30		(S No
47043/2026	06.07.2026	ABLAPL-6312/2026	AK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-01		(S No
47045/2026	06.07.2026	ABLAPL-7640/2024	D SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-01		(S No
47053/2026	06.07.2026	JCRLA-	MRUTYUNJAY	C.O.	COURT NO.	Order Dtd. 2026-09-	CRIMINAL	(S

		152/2023			5	30	APPEAL	No
47070/2026	06.07.2026	WP (C) – 19859/2026	S. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No
47072/2026	06.07.2026	WP (C) – 19735/2026	S. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No
47075/2026	06.07.2026	WP (C) – 19745/2026	S. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-1	(S No 30
47076/2026	06.07.2026	WP (C) – 19805/2026	S. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-1	(S No 31
47078/2026	06.07.2026	WP (C) – 19520/2026	S. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-01	WRIT BRANCH-2	(S No 50
47079/2026	06.07.2026	WP (C) – 19656/2026	S. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 50
47082/2026	06.07.2026	WP (C) – 20010/2026	SANJAY PATRA	C.O.	COURT NO. 1	Order Dtd. 2026-07-08	WRIT BRANCH-8	(S No 43
47083/2026	06.07.2026	CRLMC– 1945/2026	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-07-01		(S No 43
47084/2026	06.07.2026	CRLMC– 2042/2026	B.B.MALLICK	C.O.	COURT NO. 1	Order Dtd. 2026-07-03		(S No 43
47085/2026	06.07.2026	CRLMC– 965/2026	K.DAS	C.O.	COURT NO. 1	Order Dtd. 2026-06-25		(S No 43
47086/2026	06.07.2026	CRLMC– 966/2026	K.DAS	C.O.	COURT NO. 1	Order Dtd. 2026-06-25		(S No 43
47087/2026	06.07.2026	CRLMP– 811/2026	S.NAYAK	C.O.	COURT NO. 8	Order Dtd. 2026-08-21		(S No 43
47088/2026	06.07.2026	MACA– 711/2025	P.K.PARIDA	C.O.	COURT NO. 8	Order Dtd. 2026-07-03		(S No 43
47089/2026	06.07.2026	MACA– 810/2024	P.K.PARIDA	C.O.	COURT NO. 8	Order Dtd. 2026-07-03		(S No 43
47090/2026	06.07.2026	CRLREV– 373/2026	R.DAS	C.O.	COURT NO. 17	Order Dtd. 2026-08-03		(S No 43
47091/2026	06.07.2026	TRP (C) – 194/2026	S.NAYAK	C.O.	COURT NO. 9	Order Dtd. 2026-08-03		(S No 43
47092/2026	06.07.2026	WP (C) – 8770/2026	N.D.TRIPATHY	C.O.	COURT NO. 9	Order Dtd. 2026-07-01		(S No 43
47093/2026	06.07.2026	WP (C) – 15795/2026	C.R.NAYAK	C.O.	COURT NO. 9	Order Dtd. 2026-07-27		(S No 43

47097/2026	06.07.2026	WP (C) – 23353/2023	P.K.JENA	C.O.	COURT NO. 9	Order Dtd. 2026-07-03	WRIT BRANCH-2	(S No 50
47098/2026	06.07.2026	ABLAPL- 7037/2026	G SAHOO	C.O.	COURT NO. 9	Order Dtd. 2026-06-24		(S No 50
47099/2026	06.07.2026	ABLAPL- 7036/2026	G SAHOO	C.O.	COURT NO. 9	Order Dtd. 2026-06-24		(S No 50
47100/2026	06.07.2026	WP (C) – 23353/2023	R.PATRA	C.O.	COURT NO. 9	Order Dtd. 2026-07-03	WRIT BRANCH-2	(S No 50
47101/2026	06.07.2026	CRLREV- 301/2026	S.MITRA	C.O.	COURT NO. 17	Order Dtd. 2026-07-22		(S No 50
47104/2026	06.07.2026	WP (C) – 19277/2026	SHOBHA GUPTA	C.O.	COURT NO. 17	Order Dtd. 2026-06-30		(S No 50
47112/2026	06.07.2026	WA- 2861/2023	P.K.JENA	C.O.	COURT NO. 1	Judgement Dtd. 2025-12-16	WRIT APPEAL	(S No
47120/2026	06.07.2026	WP (C) – 1760/2016	S.PANDA	C.O.	COURT NO. 1	Judgement Dtd. 2026-06-29	WRIT BRANCH-2	(S No
47123/2026	06.07.2026	WP (C) – 1790/2016	K.MANDAL	C.O.	COURT NO. 1	Judgement Dtd. 2016-02-15	WRIT BRANCH-2	(S No
47125/2026	06.07.2026	ABLAPL- 5330/2026	PRIYA RANJAN SINGH	C.O.	COURT NO. 1	Order Dtd. 2026-07-01		(S No
47126/2026	06.07.2026	CONTC- 3430/2026	U. K. SAHU	C.O.	COURT NO. 1	Order Dtd. 2026-07-03		(S No
47128/2026	06.07.2026	WP (C) – 13769/2026	U. K. SAHU	C.O.	COURT NO. 1	Order Dtd. 2026-07-02	WRIT BRANCH-2	(S No
47132/2026	06.07.2026	WP (C) – 19483/2026	S. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-07-02		(S No
47134/2026	06.07.2026	WP (C) – 19484/2026	S. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-07-02	WRIT BRANCH-6	(S No 26
47135/2026	06.07.2026	WP (C) – 19514/2026	S. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-07-02	WRIT BRANCH-7	(S No
47137/2026	06.07.2026	WP (C) – 19490/2026	S.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-07-02	WRIT BRANCH-1	(S No 30
47138/2026	06.07.2026	ABLAPL- 6175/2026	MANOJ KUMAR PANI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25	BAIL-2	(S No
47140/2026	06.07.2026	WP (C) – 19063/2026	P.K. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-01		(S No
47143/2026	06.07.2026	WP (C) – 32494/2024	D. K. NAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-01		(S No
47146/2026	06.07.2026	WP (C) – 19001/2026	J.LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-01	WRIT BRANCH-8	(S No 40
47148/2026	06.07.2026	WP (C) – 19455/2026	S. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02	WRIT BRANCH-2	(S No
47150/2026	06.07.2026	WP (C) –	S. SAMAL	C.O.	COURT NO.	Order Dtd. 2026-07-		(S

		19457/2026			3 OLD	02		No
47152/2026	06.07.2026	WP (C) – 19458/2026	S. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02		(S No
47154/2026	06.07.2026	WP (C) – 19461/2026	S. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02		(S No
47155/2026	06.07.2026	WP (C) – 19481/2026	S. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02	WRIT BRANCH-6	(S No 24
47157/2026	06.07.2026	WP (C) – 19500/2026	S. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02		(S No 24
47158/2026	06.07.2026	WP (C) – 19840/2026	T. K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
47160/2026	06.07.2026	WP (C) – 19889/2026	T.K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02		(S No 11
47162/2026	06.07.2026	WP (C) – 19525/2026	K.K. MOHANTA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02		(S No 11
47163/2026	06.07.2026	WP (C) – 19510/2026	S. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02	WRIT BRANCH-3	(S No 14
47164/2026	06.07.2026	WP (C) – 19507/2026	S. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02	WRIT BRANCH-4	(S No 58
47166/2026	06.07.2026	WP (C) – 19506/2026	S. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02	WRIT BRANCH-3	(S No 13
47167/2026	06.07.2026	WP (C) – 19503/2026	S. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02	WRIT BRANCH-1	(S No 30
47168/2026	06.07.2026	WP (C) – 13782/2026	P. K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
47169/2026	06.07.2026	WP (C) – 14244/2026	P. K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
47170/2026	06.07.2026	WP (C) – 16077/2026	P. K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
47172/2026	06.07.2026	WP (C) – 18550/2026	S. P. SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
47174/2026	06.07.2026	WP (C) – 20004/2026	D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-02		(S No 11
47175/2026	06.07.2026	WP (C) – 19848/2026	D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-02	WRIT BRANCH	(S No

							(DIVISION BENCH-3)	12
47176/2026	06.07.2026	WP (C) – 18656/2026	H. TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-02	WRIT BRANCH-2	(S No
47177/2026	06.07.2026	WP (C) – 19749/2026	K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-02	WRIT BRANCH-6	(S No 24
47178/2026	06.07.2026	WP (C) – 19777/2026	K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-02	WRIT BRANCH-6	(S No 24
47179/2026	06.07.2026	WP (C) – 19819/2026	A. K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-02	WRIT BRANCH-5	(S No 47
47180/2026	06.07.2026	WP (C) – 14014/2026	H. K. MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-3)	(S No 11
47181/2026	06.07.2026	WP (C) – 19798/2026	N.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-01	WRIT BRANCH-8	(S No 43
47182/2026	06.07.2026	WP (C) – 19833/2026	S. R.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-02	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
47183/2026	06.07.2026	WP (C) – 19803/2026	N.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-01	WRIT BRANCH-3	(S No 13
47184/2026	06.07.2026	WP (C) – 19523/2026	S.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-02	WRIT BRANCH-8	(S No 56
47185/2026	06.07.2026	WP (C) – 19172/2026	M.R.RAUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-01	WRIT BRANCH-6	(S No 26
47186/2026	06.07.2026	WP (C) – 19825/2026	S. K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-02	WRIT BRANCH-4	(S No 17
47187/2026	06.07.2026	WP (C) – 19829/2026	S. K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-02	WRIT BRANCH-7	(S No 48
47188/2026	06.07.2026	WP (C) – 19797/2026	A.M.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 48
47189/2026	06.07.2026	FAO-170/2019	P.K.BHUYAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-03	MISC. APPEAL SEC.	(S No
47190/2026	06.07.2026	WP (C) – 19093/2026	K. N. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-01	WRIT BRANCH-2	(S No 45
47191/2026	06.07.2026	WP (C) – 19673/2026	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-01	WRIT BRANCH-6	(S No 24
47192/2026	06.07.2026	WP (C) – 19551/2026	M.M.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-3	(S No 13

47193/2026	06.07.2026	WP (C) – 19649/2026	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-01	WRIT BRANCH-8	(S No 43
47195/2026	06.07.2026	WP (C) – 19645/2026	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 43
47196/2026	06.07.2026	WP (C) – 19253/2026	P.K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-01		(S No 43
47197/2026	06.07.2026	WP (C) – 19359/2026	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-01	WRIT BRANCH-8	(S No 56
47198/2026	06.07.2026	WP (C) – 37493/2025	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30	WRIT BRANCH-1	(S No
47199/2026	06.07.2026	WP (C) – 19724/2026	G. SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-01		(S No
47200/2026	06.07.2026	WP (C) – 19229/2026	D.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30	WRIT BRANCH-2	(S No 34
47204/2026	06.07.2026	WP (C) – 16937/2026	S. C. PADHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-02		(S No 34
47207/2026	06.07.2026	ABLAPL- 2928/2026	G.JAYSINGH	C.O.	COURT NO. 17	Order Dtd. 2026-07-08	BAIL-1	(S No
47208/2026	06.07.2026	WP (C) – 19884/2026	T. K. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2026-07-02	WRIT BRANCH-3	(S No 13
47209/2026	06.07.2026	WP (C) – 20035/2026	N. ROUT	C.O.	COURT NO. 17	Order Dtd. 2026-07-02	WRIT BRANCH-2	(S No
47210/2026	06.07.2026	ABLAPL- 3276/2026	J.PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2026-07-01	BAIL-2	(S No
47211/2026	06.07.2026	ABLAPL- 3279/2026	J.PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2026-07-01	BAIL-2	(S No
47212/2026	06.07.2026	ABLAPL- 4287/2026	K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-05-02	BAIL-2	(S No 12
47213/2026	06.07.2026	TRP (C) – 186/2026	S.SAMAL	C.O.	COURT NO. 16	Order Dtd. 2026-08-03		(S No 12
47214/2026	06.07.2026	ABLAPL- 3972/2026	A.K.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-30	BAIL-1	(S No 14
47215/2026	06.07.2026	ABLAPL- 3428/2026	J.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-01		(S No 14
47216/2026	06.07.2026	ABLAPL- 3904/2026	S.DASH	C.O.	COURT NO. 15	Order Dtd. 2026-07-27		(S No 14
47217/2026	06.07.2026	ABLAPL- 4299/2026	A.K.BUDHIA	C.O.	COURT NO. 15	Order Dtd. 2026-07-01	BAIL-2	(S No 16
47218/2026	06.07.2026	WP (C) – 17104/2026	A.DAS	C.O.	COURT NO. 15	Order Dtd. 2026-07-03		(S No

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47219/2026	06.07.2026	ABLAPL-4814/2026	A.K.BEHERA	C.O.	COURT NO. 15	Order Dtd. 2026-07-01	BAIL-1	(S No 14
47220/2026	06.07.2026	ABLAPL-5598/2026	S.DASH	C.O.	COURT NO. 15	Order Dtd. 2026-07-01	BAIL-2	(S No
47221/2026	06.07.2026	ABLAPL-7223/2026	S.DASH	C.O.	COURT NO. 15	Order Dtd. 2026-07-01		(S No
47222/2026	06.07.2026	ABLAPL-7271/2026	R.K.MALLICK	C.O.	COURT NO. 15	Order Dtd. 2026-07-01	BAIL-1	(S No
47223/2026	06.07.2026	ABLAPL-7272/2026	R.K.MALLICK	C.O.	COURT NO. 15	Order Dtd. 2026-07-01	BAIL-1	(S No
47224/2026	06.07.2026	CONTC-3373/2026	S.C.MEKAP	C.O.	COURT NO. 15	Order Dtd. 2026-07-03		(S No
47225/2026	06.07.2026	ABLAPL-7273/2026	T.R.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-29	BAIL-1	(S No
47226/2026	06.07.2026	ABLAPL-7275/2026	P.R.SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-01		(S No
47227/2026	06.07.2026	ABLAPL-7278/2026	M.R.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-01		(S No
47228/2026	06.07.2026	WP (C) - 16038/2025	T.SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-30	WRIT BRANCH-8	(S No 29
47229/2026	06.07.2026	ABLAPL-7280/2026	S.CHOUDHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-01		(S No 29
47230/2026	06.07.2026	ABLAPL-7281/2026	Y.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-09		(S No 29
47231/2026	06.07.2026	WP (C) - 16939/2026	A.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-03	WRIT BRANCH-3	(S No 14
47232/2026	06.07.2026	WP (C) - 20311/2026	S.K.SAHU	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-8	(S No 43
47233/2026	06.07.2026	ABLAPL-7356/2026	M.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-09		(S No 43
47234/2026	06.07.2026	CMP-129/2026	D.SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-01	WRIT BRANCH-3	(S No 14
47235/2026	06.07.2026	WP (C) - 17267/2026	R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-03		(S No 14
47236/2026	06.07.2026	ABLAPL-5854/2026	P.C.DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-01		(S No 14
47237/2026	06.07.2026	ABLAPL-5832/2026	P.C.DASH	C.O.	COURT NO. 17	Order Dtd. 2026-07-29		(S No 14
47238/2026	06.07.2026	ABLAPL-4394/2026	G.R.PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-05-04		(S No 14

47239/2026	06.07.2026	ABLAPL-4770/2026	S.K.BARAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-05-04		(S No 14
47240/2026	06.07.2026	ABLAPL-5039/2026	R.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-05-11		(S No 14
47241/2026	06.07.2026	ABLAPL-5104/2026	B.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-05-12		(S No 14
47242/2026	06.07.2026	ABLAPL-5287/2026	A.K.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-05-20		(S No 14
47243/2026	06.07.2026	ABLAPL-5484/2026	P.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-05-21	BAIL-1	(S No
47244/2026	06.07.2026	ABLAPL-5550/2026	P.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-05-21		(S No
47245/2026	06.07.2026	WP (C) - 19205/2026	A K PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-30		(S No
47246/2026	06.07.2026	WP (C) - 16781/2026	R.N.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-03	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
47247/2026	06.07.2026	WP (C) - 18133/2026	A K PANDA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-7	(S No
47248/2026	06.07.2026	WP (C) - 20071/2026	B.K. DAS	C.O.	COURT NO. 1	Order Dtd. 2026-07-03		(S No
47249/2026	06.07.2026	ABLAPL-5851/2026	P.K.ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2026-07-01		(S No
47250/2026	06.07.2026	ABLAPL-5962/2026	S.BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-07-01	BAIL-2	(S No 10
47251/2026	06.07.2026	ABLAPL-6257/2026	S.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-08		(S No 10
47252/2026	06.07.2026	ABLAPL-6301/2026	A.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-01	BAIL-1	(S No
47253/2026	06.07.2026	ABLAPL-6553/2026	B.SAHOO	C.O.	COURT NO. 2 OLD			(S No
47254/2026	06.07.2026	ABLAPL-7044/2026	J.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-01		(S No
47255/2026	06.07.2026	ABLAPL-7047/2026	A.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-01	BAIL-2	(S No 16
47256/2026	06.07.2026	ABLAPL-3441/2026	S.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-02		(S No 16
47257/2026	06.07.2026	ABLAPL-5791/2026	S.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-02	BAIL-1	(S No 15
47258/2026	06.07.2026	ABLAPL-1769/2026	S.P.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-02	BAIL-2	(S No 17
47262/2026	06.07.2026	FAO-	P.K.JENA	C.O.	COURT NO.	Order Dtd. 2026-07-		(S

		553/2026			2 OLD	03		No 17
47263/2026	06.07.2026	FAO- 555/2026	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 03		(S No 17
47265/2026	06.07.2026	FAO- 557/2026	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 03		(S No 17
47267/2026	06.07.2026	FAO- 558/2026	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 03		(S No 17
47268/2026	06.07.2026	FAO- 559/2026	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 03		(S No 17
47270/2026	06.07.2026	FAO- 561/2026	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 03		(S No 17
47271/2026	06.07.2026	FAO- 702/2026	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 03	MISC. APPEAL SEC.	(S No
47272/2026	06.07.2026	FAO- 703/2026	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 03	MISC. APPEAL SEC.	(S No
47273/2026	06.07.2026	FAO- 721/2026	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 03		(S No
47275/2026	06.07.2026	FAO- 744/2026	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 03		(S No
47277/2026	06.07.2026	FAO- 747/2026	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 03		(S No
47279/2026	06.07.2026	FAO- 745/2026	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 03		(S No
47280/2026	06.07.2026	FAO- 746/2026	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 03		(S No
47282/2026	06.07.2026	FAO- 380/2026	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 03		(S No
47284/2026	06.07.2026	FAO- 518/2026	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 03		(S No
47285/2026	06.07.2026	FAO- 525/2026	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 03		(S No
47287/2026	06.07.2026	FAO- 540/2026	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 03		(S No
47288/2026	06.07.2026	FAO- 549/2026	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 03		(S No
47299/2026	06.07.2026	WP (C) - 19430/2026	L.D. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 02		(S No
47315/2026	06.07.2026	ABLAPL- 7240/2026	R.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 01		(S No
47316/2026	06.07.2026	ABLAPL- 7227/2026	H.K.PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 01	BAIL-1	(S No
47317/2026	06.07.2026	ABLAPL- 7224/2026	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 01		(S No
47318/2026	06.07.2026	ABLAPL-	H.K.PATRA	C.O.	COURT NO.	Order Dtd. 2026-07-		(S

		7233/2026			2 OLD	01		No
47319/2026	06.07.2026	ABLAPL-7239/2026	BISWARANJAN DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-01		(S No
47320/2026	06.07.2026	ABLAPL-7236/2026	ATMAJIT MANMITH DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-01		(S No
47321/2026	06.07.2026	CRLA-1219/2024	S.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-09-30		(S No
46984/2026	06.07.2026	BLAPL-8516/2023	RAJAT KUMAR RATH	GENERAL		Entire Document	BAIL-1	(S No
46985/2026	06.07.2026	BLAPL-8329/2025	RAJAT KUMAR RATH	GENERAL		Entire Brief	BAIL-2	(S No 18
46986/2026	06.07.2026	CRLMP-778/2026	SUBRAT KUMAR DAS	GENERAL		Order Dtd. 2026-06-29		(S No 18
46987/2026	06.07.2026	CRLMC-1974/2026	GHANASHYAM MUDULI	GENERAL		Order Dtd. 2026-06-29		(S No 18
46988/2026	06.07.2026	WP (C) - 17820/2024	SRITAM KUMAR MOHAPATRA	GENERAL		Order Dtd. 2025-10-13	WRIT BRANCH-5	(S No 22
46989/2026	06.07.2026	CRLMC-1906/2026	SUJATA MAJHI	GENERAL		Order Dtd. 2026-07-02		(S No 22
46990/2026	06.07.2026	CONTC-1498/2026	MANAS PATI	GENERAL		Order Dtd. 2026-07-02		(S No 22
46991/2026	06.07.2026	WP (C) - 7009/2026	MANAS RANJAN BAUG	GENERAL		Judgement Dtd. 2026-05-15	WRIT BRANCH-7	(S No 10
46992/2026	06.07.2026	BLAPL-3749/2026	SIPRA SUMAN PRATIHARI	GENERAL		Order Dtd. 2026-05-13		(S No 10
46993/2026	06.07.2026	MACA-70/2026	JEEVANJYOTI MOHANTY	GENERAL		Entire Document	MISC. APPEAL SEC.	(S No
46995/2026	06.07.2026	WP (C) - 18468/2026	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-06-19	WRIT BRANCH-7	(S No
46998/2026	06.07.2026	CRLMC-1411/2026	BIRANCHI NARAYAN MAHAPATRA	GENERAL		Entire Brief		(S No
46999/2026	06.07.2026	CRLMC-1411/2026	BIRANCHI NARAYAN MAHAPATRA	GENERAL		Entire Document		(S No
47000/2026	06.07.2026	BLAPL-8516/2023	RAJAT KUMAR RATH	GENERAL		Entire Brief	BAIL-1	(S No
47001/2026	06.07.2026	CRLMC-1411/2026	BIRANCHI NARAYAN MAHAPATRA	GENERAL		Order Dtd. 2026-06-25		(S No
47002/2026	06.07.2026	WP (C) - 24392/2014	PURNA CHANDRA SETHI	GENERAL		Order Dtd. 2015-04-17		(S No
47003/2026	06.07.2026	CONTC-3910/2025	SAMARENDRA BEURA	GENERAL		Order Dtd. 2026-07-03		(S No

47004/2026	06.07.2026	CONTC-3910/2025	SAMARENDRA BEURA	GENERAL		Order Dtd. 2026-07-03		(S No
47006/2026	06.07.2026	WP (C) - 20710/2014	PURNA CHANDRA SETHI	GENERAL		Order Dtd. 2014-11-05		(S No
47009/2026	06.07.2026	FAO-431/2019	PRATIMA NAYAK	GENERAL		Plaint	MISC. APPEAL SEC.	(S No
47010/2026	06.07.2026	FAO-610/2019	PRATIMA NAYAK	GENERAL		Entire Document	MISC. APPEAL SEC.	(S No
47011/2026	06.07.2026	WP (C) - 1993/2026	BIBHU TANDI	GENERAL		Order Dtd. 2026-03-17		(S No
47014/2026	06.07.2026	FA-77/1998	PANASA CHANDRASEKHAR	GENERAL		Entire Brief		(S No
47015/2026	06.07.2026	CRLMC-2248/2018	SWETAMBARA PUROHIT	GENERAL		Petition With Annexures	CRIMINAL MISC	(S No
47017/2026	06.07.2026	WP (C) - 11750/2025	DR. TAPAN KUMAR PRADHAN	GENERAL		Counter	WRIT BRANCH-2	(S No
47019/2026	06.07.2026	CRLMC-895/2026	STHITAPRAJNA SABITA SATYADARSHI	GENERAL		Judgement Dtd. 2026-06-25		(S No
47036/2026	06.07.2026	CMP-1028/2026	MANASH RANJAN BAUG	GENERAL		Order Dtd. 2026-07-02		(S No
47052/2026	06.07.2026	CMP-1035/2026	MANAS RANJAN BAUG	GENERAL		Order Dtd. 2026-07-02		(S No
47055/2026	06.07.2026	WP (C) - 19516/2026	MANAS PATI	GENERAL		Order Dtd. 2026-07-03	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
47080/2026	06.07.2026	WP (C) - 13435/2026	ABHISHEK SAHOO	GENERAL		Order Dtd. 2026-07-02		(S No 10
47081/2026	06.07.2026	CRLMC-306/2026	KESHABA KISHOR NAYAK	GENERAL		Vakalatnama		(S No 10
47103/2026	06.07.2026	CRLREV-516/2023	JYOTIRANJAN SAHOO	GENERAL		Entire Brief	CRIMINAL REVISION	(S No
47105/2026	06.07.2026	CONTC-4255/2025	SAMARENDRA BEURA	GENERAL		Final Order		(S No
47108/2026	06.07.2026	WP (C) - 20370/2025	RASHMI RANJAN ROUT GENERAL SECRETARY	GENERAL		Petition		(S No
47109/2026	06.07.2026	WP (C) - 7312/2013	PURNA CHANDRA SETHI	GENERAL		Order Dtd. 2013-04-25		(S No
47116/2026	06.07.2026	WP (C) - 1777/2014	PURNA CHANDRA SETHI	GENERAL		Order Dtd. 2014-04-03		(S No
47117/2026	06.07.2026	CONTC-325/2013	PURNA CHANDRA SETHI	GENERAL		Order Dtd. 2018-01-09		(S No
47118/2026	06.07.2026	WP (C) - 18430/2013	PURNA CHANDRA SETHI	GENERAL		Order Dtd. 2013-08-26		(S No
47122/2026	06.07.2026	WP (C) - 20741/2012	PURNA CHANDRA SETHI	GENERAL		Order Dtd. 2012-11-07		(S No

47194/2026	06.07.2026	CMP-666/2026	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-06-29		(S No
47041/2026	06.07.2026	OJC-2299/1993	S K RATH	GENERAL		Order Dtd. 9999-12-31		(S No
47044/2026	06.07.2026	WP (C) - 973/2011	L D SAHU	GENERAL		Order Dtd. 2026-08-07	WRIT BRANCH-2	(S No
47046/2026	06.07.2026	WP (C) - 8563/2012	H JENA	GENERAL		Order Dtd. 2026-07-01	WRIT BRANCH-8	(S No 43
47047/2026	06.07.2026	RSA-85/2022	S SAHOO	GENERAL		Order Dtd. 2024-01-11	SECOND APPEAL	(S No
47048/2026	06.07.2026	WP (C) - 21979/2011	P K DASH	GENERAL		Order Dtd. 2026-06-29	WRIT BRANCH-3	(S No 33
47049/2026	06.07.2026	WP (C) - 11183/2026	J BEHERA	GENERAL		Order Dtd. 2026-06-30	WRIT BRANCH (DIVISION BENCH-3)	(S No 11
47050/2026	06.07.2026	WP (C) - 11191/2026	J BEHERA	GENERAL		Order Dtd. 2026-06-30	WRIT BRANCH-7	(S No 15
47051/2026	06.07.2026	WP (C) - 11187/2026	J BEHERA	GENERAL		Order Dtd. 2026-06-30	WRIT BRANCH-5	(S No 20
47054/2026	06.07.2026	CRLMC-1811/2026	N ROUT	GENERAL		Order Dtd. 9999-12-31		(S No 20
47056/2026	06.07.2026	ARBP-36/2025	P K DASH	GENERAL		Order Dtd. 9999-12-31		(S No 20
47057/2026	06.07.2026	WP (C) - 17171/2026	M R PADHI	GENERAL		Order Dtd. 9999-12-31		(S No 20
47058/2026	06.07.2026	WP (C) - 19937/2026	M R PADHI	GENERAL		Order Dtd. 9999-12-31		(S No 20
47059/2026	06.07.2026	WP (C) - 9027/2025	S MOHARANA	GENERAL		Order Dtd. 9999-12-31		(S No 20
47060/2026	06.07.2026	WP (C) - 2063/2026	S BISWAL	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-8	(S No 39
47061/2026	06.07.2026	CRLMC-4901/2025	SHAKTI SHANKAR PATRA	GENERAL		Order Dtd. 2026-06-25		(S No 39
47062/2026	06.07.2026	WP (C) - 7551/2026	R K SAHU	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
47063/2026	06.07.2026	WP (C) - 35957/2025	B N SAHU	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-7	(S No 48
47064/2026	06.07.2026	CMP-	L D SAHOO	GENERAL		Order Dtd. 9999-12-		(S

		1664/2025				31		No
47065/2026	06.07.2026	WP (C) - 15943/2026	R C MALLICK	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
47066/2026	06.07.2026	CRLMC- 1262/2026	A K SWAIN	GENERAL		Order Dtd. 9999-12-31		(S No 10
47067/2026	06.07.2026	WP (C) - 19792/2026	L D PANDA	GENERAL		Order Dtd. 9999-12-31		(S No 10
47068/2026	06.07.2026	ABLAPL- 7342/2026	P S DAS	GENERAL		Order Dtd. 9999-12-31		(S No 10
47069/2026	06.07.2026	ABLAPL- 7344/2026	P S DAS	GENERAL		Order Dtd. 9999-12-31		(S No 10
47071/2026	06.07.2026	CONTC- 3111/2026	S SAMAL	GENERAL		Order Dtd. 9999-12-31		(S No 10
47073/2026	06.07.2026	WP (C) - 18376/2026	S S PASAYAT	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-2	(S No
47074/2026	06.07.2026	WP (C) - 18416/2026	S S PASAYAT	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-3	(S No 13
47077/2026	06.07.2026	RPFAM- 348/2025	C R SAHU	GENERAL		Order Dtd. 9999-12-31		(S No 13
47094/2026	06.07.2026	CMP- 1021/2026	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2026-06-29		(S No 13
47095/2026	06.07.2026	WP (C) - 16133/2026	J R BEHERA	GENERAL		Order Dtd. 2026-06-30	WRIT BRANCH-4	(S No 58
47096/2026	06.07.2026	WP (C) - 19042/2026	J R BEHERA	GENERAL		Order Dtd. 2026-07-01	WRIT BRANCH-2	(S No 50
47102/2026	06.07.2026	CRLA- 257/2026	MANAS RANJAN DHAI	GENERAL		Order Dtd. 2026-07-13		(S No 50
47106/2026	06.07.2026	CRLA- 114/2012	A SUNDARAY	GENERAL		Order Dtd. 2023-11-01	CRIMINAL APPEAL	(S No
47107/2026	06.07.2026	WP (C) - 24198/2017	R K MAHABHOI	GENERAL		Order Dtd. 2026-02-12	WRIT BRANCH-7	(S No 10
47110/2026	06.07.2026	ABLAPL- 7374/2026	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2026-07-06	BAIL-1	(S No
47111/2026	06.07.2026	ABLAPL- 1024/2026	S PANDA	GENERAL		Order Dtd. 2026-02-17	BAIL-2	(S No 12
47113/2026	06.07.2026	ABLAPL- 3906/2026	SAYANTAN PANDA	GENERAL		PetitionAnnexure,	BAIL-1	(S No

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47114/2026	06.07.2026	WP (C) – 24583/2017	P K SAHOO	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
47115/2026	06.07.2026	CRLMC-427/2023	P R SINGH	GENERAL		Order Dtd. 2026-06-19	CRIMINAL MISC	(S No
47119/2026	06.07.2026	WP (C) – 17508/2009	R PRADHAN	GENERAL		Order Dtd. 2017-08-10 Petition, Annexure,		(S No
47121/2026	06.07.2026	WP (C) – 12438/2022	R K SETHY	GENERAL		Order Dtd. 2025-11-25	WRIT BRANCH-8	(S No 42
47124/2026	06.07.2026	OJC-9645/1997	P R SWAIN	GENERAL				(S No 42
47127/2026	06.07.2026	WP (C) – 19582/2026	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2026-07-02		(S No 42
47129/2026	06.07.2026	WP (C) – 19467/2026	P. K. BEHERA	GENERAL		Order Dtd. 2026-07-03	WRIT BRANCH-5	(S No 47
47130/2026	06.07.2026	CONTC-3176/2026	P K JENA	GENERAL		Order Dtd. 2026-06-25		(S No 47
47131/2026	06.07.2026	CRLMC-223/2026	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2026-07-03		(S No 47
47133/2026	06.07.2026	WP (C) – 19286/2026	S PATTANAIAK	GENERAL		Order Dtd. 2026-06-25		(S No 47
47136/2026	06.07.2026	WP (C) – 19111/2026	S P SAHOO	GENERAL		Order Dtd. 2026-06-25	WRIT BRANCH-8	(S No 56
47139/2026	06.07.2026	CRLMC-1888/2026	R K SAHU	GENERAL		Order Dtd. 2026-06-25		(S No 56
47141/2026	06.07.2026	CRLMP-563/2025	P LENKA	GENERAL		Order Dtd. 2026-06-25		(S No 56
47142/2026	06.07.2026	CRLMC-2080/2026	A SUNDARAY	GENERAL		Order Dtd. 2026-06-25		(S No 56
47144/2026	06.07.2026	CONTC-3389/2026	A TRIPATHY	GENERAL		Order Dtd. 2026-06-25		(S No 56
47145/2026	06.07.2026	CRLMC-1797/2026	BIKRAM BEHERA	GENERAL		Order Dtd. 2026-07-01		(S No 56
47147/2026	06.07.2026	CRLMC-1104/2026	B K DAS	GENERAL		Order Dtd. 2026-06-25		(S No 56
47149/2026	06.07.2026	CRLMC-1105/2026	B K DAS	GENERAL		Order Dtd. 2026-06-25		(S No

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47151/2026	06.07.2026	MATA-167/2026	J MOHAPATRA	GENERAL		Order Dtd. 2026-06-25		(S No 56
47153/2026	06.07.2026	WP (C) - 37403/2025	P K PARIDA	GENERAL		Order Dtd. 2026-06-25	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
47156/2026	06.07.2026	CMP-892/2025	N C SINHA	GENERAL		Order Dtd. 2026-06-25		(S No 10
47159/2026	06.07.2026	WP (C) - 7551/2026	N C SINHA	GENERAL		Order Dtd. 2026-06-25	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
47161/2026	06.07.2026	CRLMP-505/2026	SUMAN	GENERAL		Order Dtd. 2026-06-25		(S No 10
47165/2026	06.07.2026	WP (C) - 37161/2025	B BEHERA	GENERAL		Order Dtd. 2026-07-02		(S No 10
47171/2026	06.07.2026	CRLMC-1115/2026	B K DAS	GENERAL		Order Dtd. 2026-06-25		(S No 10
47173/2026	06.07.2026	CRLMC-1103/2026	B K DAS	GENERAL		Order Dtd. 2026-06-25		(S No 10
47201/2026	06.07.2026	WP (C) - 5110/2011	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 2012-03-27		(S No 10
47202/2026	06.07.2026	ABLAPL-7314/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-07-02	BAIL-1	(S No
47203/2026	06.07.2026	CRLMC-923/2017	SHANTILATA MOHANTY	GENERAL		Order Dtd. 2023-03-27Petition,Annexure,	CRIMINAL MISC	(S No
47205/2026	06.07.2026	CRLMC-2037/2026	SUBRATA PANDA	GENERAL		Order Dtd. 2026-07-03		(S No
47206/2026	06.07.2026	WP (C) - 5110/2011	B. S. SWAIN	GENERAL		Order Dtd. 2012-03-27		(S No
47259/2026	06.07.2026	CRLMC-3937/2022	K DAS	GENERAL		Order Dtd. 9999-12-31	CRIMINAL MISC	(S No
47260/2026	06.07.2026	WP (C) - 23353/2023	B K SENDHA	GENERAL		Order Dtd. 2026-07-03	WRIT BRANCH-2	(S No 50
47261/2026	06.07.2026	WP (C) - 22738/2010	P K JENA	GENERAL		Order Dtd. 2023-01-03	WRIT BRANCH-1	(S No
47264/2026	06.07.2026	FA-218/1988	S K PARIDA	GENERAL		Order Dtd. 2025-07-03		(S No
47266/2026	06.07.2026	WP (C) - 2555/2014	S K PRADHAN	GENERAL		Order Dtd. 2014-07-22		(S No
47269/2026	06.07.2026	CMP-592/2015	T K JENA	GENERAL		Order Dtd. 2023-02-06	WRIT BRANCH-5	(S No 23
47274/2026	06.07.2026	CRLMP-	R K BARIK	GENERAL		Order Dtd. 2026-07-		(S

		133/2026				06		No 23
47276/2026	06.07.2026	WP (C) – 19611/2026	R K BARIK	GENERAL		Order Dtd. 2026-07-06	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
47278/2026	06.07.2026	CRLMC– 1817/2026	B K MOHARANA	GENERAL		Order Dtd. 2026-07-06		(S No 10
47281/2026	06.07.2026	WP (C) – 14495/2026	J SAHOO	GENERAL		Order Dtd. 2026-07-06	WRIT BRANCH-8	(S No 39
47283/2026	06.07.2026	WP (C) – 17008/2026	D K JENA	GENERAL		Order Dtd. 2026-07-06	WRIT BRANCH-5	(S No 21
47286/2026	06.07.2026	WP (C) – 17405/2026	D K JENA	GENERAL		Order Dtd. 2026-07-06		(S No 21
47289/2026	06.07.2026	ABLAPL– 5774/2026	P K MOHANTY	GENERAL		Order Dtd. 2026-07-06	BAIL-1	(S No
47290/2026	06.07.2026	WP (C) – 20155/2026	P C DAS	GENERAL		Order Dtd. 2026-07-06	WRIT BRANCH-1	(S No 30
47291/2026	06.07.2026	WP (C) – 10678/2026	G C JENA	GENERAL		Order Dtd. 2026-07-06	WRIT BRANCH-6	(S No 36
47292/2026	06.07.2026	CRLREV– 133/2026	A PATTANAİK	GENERAL		Order Dtd. 2026-07-06		(S No 36
47293/2026	06.07.2026	WP (C) – 16336/2026	J P KAR	GENERAL		Order Dtd. 2026-07-06	WRIT BRANCH-3	(S No 51
47294/2026	06.07.2026	WP (C) – 16252/2026	J P KAR	GENERAL		Order Dtd. 2026-07-06	WRIT BRANCH-8	(S No 41
47295/2026	06.07.2026	WP (C) – 20180/2026	J P KAR	GENERAL		Order Dtd. 2026-07-06	WRIT BRANCH-1	(S No 30
47296/2026	06.07.2026	ABLAPL– 4798/2026	S HUSSAIN	GENERAL		Order Dtd. 2026-07-06	BAIL-1	(S No
47297/2026	06.07.2026	WP (C) – 15807/2026	A SAHOO	GENERAL		Order Dtd. 2026-07-06	WRIT BRANCH-6	(S No 35
47298/2026	06.07.2026	CONTC– 1559/2026	S K PATRA	GENERAL		Order Dtd. 2026-07-06		(S No 35
47300/2026	06.07.2026	WP (C) – 19945/2026	B K SWAIN	GENERAL		Order Dtd. 2026-07-06	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
47301/2026	06.07.2026	CRLREV– 279/2026	R R NAYAK	GENERAL		Order Dtd. 2026-07-06		(S No 12

47302/2026	06.07.2026	WP (C) – 35372/2025	A K ROUT	GENERAL		Order Dtd. 2026-03-18	WRIT BRANCH-6	(S No 26
47303/2026	06.07.2026	RVWPET- 115/2024	L D SAHOO	GENERAL		Order Dtd. 2026-07-31	CIVIL REVISION	(S No
47304/2026	06.07.2026	WP (C) – 19532/2026	S S PASAYAT	GENERAL		Order Dtd. 2026-07-31	WRIT BRANCH-8	(S No 43
47305/2026	06.07.2026	WP (C) – 19807/2026	S S PASAYAT	GENERAL		Order Dtd. 2026-07-31		(S No 43
47306/2026	06.07.2026	WP (C) – 19596/2026	S S PASAYAT	GENERAL		Order Dtd. 2026-07-31		(S No 43
47307/2026	06.07.2026	WP (C) – 19590/2026	S S PASAYAT	GENERAL		Order Dtd. 2026-07-31	WRIT BRANCH-5	(S No 21
47308/2026	06.07.2026	WP (C) – 19468/2026	S S PASAYAT	GENERAL		Order Dtd. 2026-07-31		(S No 21
47309/2026	06.07.2026	WP (C) – 19542/2026	S S PASAYAT	GENERAL		Order Dtd. 2026-07-31		(S No 21
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47311/2026	06.07.2026	WP (C) – 19601/2026	S S PASAYAT	GENERAL		Order Dtd. 2026-07-31	WRIT BRANCH-6	(S No 26
47312/2026	06.07.2026	ABLAPL- 7253/2026	R.R.NAYAK	GENERAL		Order Dtd. 2026-07-01	BAIL-1	(S No
47313/2026	06.07.2026	ABLAPL- 7322/2026	R.R.NAYAK	GENERAL		Order Dtd. 2026-07-01	BAIL-2	(S No 11
47314/2026	06.07.2026	ABLAPL- 5932/2026	R.R.NAYAK	GENERAL		Order Dtd. 2026-07-01	BAIL-2	(S No 10

N I C (Software Team)